

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.08.2019 (MONDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 2575 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors.	Deepak Khosla	
2.	Review Application No. 19 of 2019 in Comp. App. (AT) (Ins) No. 802 of 2019	Bharat Heavy Electricals Ltd. Vs. Anil Goel Liquidator of Visa Power Ltd & Anr.	Lakshmikumaran	Pankaj
3.	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.	Sourabh Gupta	Yogesh Kumar Jagia-R1&2
4.	Comp. App. (AT) (Ins) No. 269 of 2019	Sudhir Khurana Vs. Usha Devi & Anr.	Anuj Tiwari	Rakesh Kumar-R2 Rakesh Kumar-RP
5.	Comp. App. (AT) (Ins) No. 311 of 2019	Regional Provident Commissioner-I, Tirunelveli Vs. G. Gunasekaran & Ors.	Dr. Subash C. Gupta	Siddharth Jain-R1 Abhishek Kaushik-R2
6.	Comp. App. (AT) (Ins) No. 331 of 2019	M. Ravindranath Reddy Vs. G. Kishan & Ors.	Aditi Sharma	Saurabh Jain (R1-R4)
7.	Comp. App. (AT) (Ins) No. 394 of 2019	Madras Steels and Tubes "Megh Synergy" Vs. Matrix Boilers Pvt. Ltd.	Charu Sachdev	S. Pal Singh
8.	Comp. App. (AT) (Ins) No. 493 of 2019	Bhaaskaran Rangarajan. Vs. Info Drive Software Ltd.	Sanjana Saddy	
9.	Comp. App. (AT) (Ins) No. 550 of 2019	S. V. Ramasamy Vs. S. Muthu Raju & Anr.	Juhi Bhambhani	Parameshwar-R1 Prmod Kumar-R2
10.	Comp. App. (AT) (Ins) No. 574 of 2019	Lagadapati Ramesh. Vs. Ramanathan Bhuvanewari. With	Y. Suryanarayana.	Ramanathan Bhuvanewari-R1

11.	Comp. App. (AT) (Ins) No. 592 of 2019	Commune Properties India Pvt Ltd & Ors. Vs. Ramanathan Bhuvaneshwari & Ors.	R.V. Yogesh	Ramanathan Bhuvaneshwari-R1 Y.Suryanarayan- R5 Vikas Mehta-R9
12.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bomminent Vivekananda	
13.	Comp. App. (AT) (Ins) No. 765 of 2019	Hemang Phophalia. Vs. The Greater Bombay Co-Operative Bank Ltd & Anr.	Sindhu T.P Sumit-IRP	Shridhar Y. Chitale Sumit Shukla-R2
14.	Comp. App (AT) (Ins) No. 759 of 2019	Vivek Pasricha & Anr. Vs. Amit Sachdeva & Anr.	Ruchin Midha	
15.	Comp. App. (AT) (Ins) No. 772 of 2019	Basab Biraja Paul & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Neeha Nagpal	Siddharth Sharma- R1 P.V. Dinesh-R2
16.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff

For Admission (Fresh Cases)

17.	Comp. App. (AT) (Ins) No. 856 of 2019	Friends Agencies. Vs. BIW Fabricators Pvt Ltd.	Manish Paliwal	
18.	Comp. App. (AT) (Ins) No. 857 of 2019	Employees of Indus Fila. Vs. SPG Macrocosm Ltd.	Sabrish	
19.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	

For Admission (After Notice)

20.	Comp. App. (AT) (Ins) No. 606 of 2019	Hammond Power Solutions Pvt Ltd. Vs. Sanjit Kumar Nayak & Ors.	Alipak Banerjee	Sanjit Kumar Nayak (R1), Ashish Aggarwal (R4-5)
21.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	
22.	Comp. App. (AT) (Ins) No. 19 of 2019	N.S. Rangachari Vs. Consolidated Construction Consortium Ltd.	Ashish Kumar Upadhyay	M.P. Parthiban

23.	Comp. App. (AT) (Ins) No. 414 of 2019	Citicare Super Speciality Hospital Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K.Mittal	Rahul Totala
24.	Comp. App. (AT) (Ins) No. 461 of 2019	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors. With	Anannya Ghosh	Anoop Prakash Awashti-R1 Jatin Kumar- R2&R4 Rajesh Kumar Gautam-R3
25.	Comp. App. (AT) (Ins) No. 613 of 2019	Abhay. Vs. Dushyant Dave & Ors.	Akhil Sachar	Jatin Kumar-R2&4
26.	Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakanshan Sahay	Saurabh Jain-R2
27.	Comp. App. (AT) (Ins) No. 488 of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd. With	Manish Raghav	S.N. Gautam
28.	Comp. App. (AT) (Ins) No. 489 of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd. With	Manish Raghav	S.N. Gautam
29.	Comp. App. (AT) (Ins) No. 490 of 2019	Shree Om Prakash Murarka. Vs. Shree Sai Prakash Alloys Pvt Ltd.	Manish Raghav	S.N. Gautam
30.	Comp. App. (AT) (Ins) No. 709 of 2019	Invent Assets Securitisation & Reconstruction Pvt Ltd & Anr. Vs. Rajmal Labhchand Mogra & Ors.	Smriti Churiwal	Aman Varma- R1&2 Swati Gopalani- AVP
31.	Comp. App. (AT) (Ins) No. 736 of 2019	Kline Technical Consulting LLC. Vs. Central Electronics Ltd.	Alok Tripathi	Anuj Kumar
32.	Comp. App. (AT) (Ins) No. 786 of 2019	Abhay N. Manudhane. Vs. Gupta Coal India Pvt Ltd.	Meghna Rao	

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By Order

-sd/-
Registrar